

**TAMIL NADU  
GOVERNMENT GAZETTE****EXTRAORDINARY** PUBLISHED BY AUTHORITY

No. 48]

CHENNAI, MONDAY, FEBRUARY 23, 2009  
Maasi 11, Thiruvalluvar Aandu-2040**Part II—Section 2****Notifications or Orders of interest to a section of the public  
issued by Secretariat Departments.****NOTIFICATIONS BY GOVERNMENT****FINANCE DEPARTMENT  
(Salaries)**

NOTIFICATION REGARDING ENTRUSTMENT OF THE PROJECT ON APPLICATION OF GEOGRAPHICAL INFORMATION SYSTEM (GIS) IN ELECTORAL ROLLS UPDATION, RATIONALIZATION OF POLLING STATIONS IN THE DISTRICTS OF TAMIL NADU EXCEPT THIRUVALLUR DISTRICT TO THE BHARATHIDASAN UNIVERSITY, TIRUCHIRAPPALLI UNDER THE TAMIL NADU TRANSPARENCY IN TENDERS ACT, 1998.

[G.O. Ms. No. 73, Finance (Salaries), 23rd February 2009, Maasi 11, Thiruvalluvar Aandu-2040.]

**No. II(2)/FIN/80(d)/2009.**

Under clause (f) of Section 16 of the Tamil Nadu Transparency in Tenders Act, 1998 (Tamil Nadu Act 43 of 1998), the Governor of Tamil Nadu hereby notifies the entrustment of the project on Geographical Information System (GIS) by the Public (Elections-II) Department for electoral Rolls updation, rationalization of Polling Stations as per the terms and conditions of the orders issued in Government Order Ms. No. 88, Public (Elections-II) Department, dated 22nd January 2009 in all the districts of Tamil Nadu except Thiruvallur district to the Bharathidasan University, Tiruchirappalli.

K. GNANADESIKAN,  
*Principal Secretary to Government.*